

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

~~(13)~~-77(ND)/2015

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2020

NAME OF THE COMPANY: Mr. Farooq Ahmad Shala V/s. M/s. Peacock Tours Pvt. Ltd. & Ors.

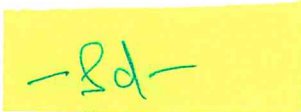
SECTION: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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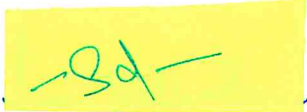
Present: Mr. Shailesh Suman, Advocate for the Respondent

ORDER

None is present on behalf of the petitioner. Even on the last date of hearing, an adjournment was sought by them. In the interest of justice, adjourned to 22nd April, 2020.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)